

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. C.P. (IB)-493(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

NAME OF THE PARTIES: ShreejiFones Private Limited

Section: 10 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Manoj Mishra appeared for the Applicant. Counsel appearing for the Applicant seeks more time to comply the orders. Time granted, let the same be done at least two days before the adjourned date. List this matter on **04.01.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

09.11.2023
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)